

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

ORDER

The transfer and posting of the following officials is hereby made with immediate effect:-

| Sl.No | Name of the official | From | To |
|-------|--|---|---|
| 1 | Sh. Pankaj Singhal S/o Sh. Ramesh Chand Singhal (E.C-27183271) | JA/Ahlmad in the court of Sh. Sunil Chaudhary, Ld. DJ-04 (NW), Rohini Courts, Delhi. (Under Transfer) | JA in Care Taking Branch (NW), Rohini Courts, Delhi. |
| 2 | Sh. Sumit S/o Sh. Suraj Mal (E.C-14580971) | JJA in Copying Agency (NW), Rohini Courts, Delhi. | JJA/Ahlmad in the court of Ms. Vasundhra Chhaunkar, Ld. CJM (NW), Rohini Courts, Delhi. |
| 3 | Sh. Naveen Kumar S/o Sh. Bhagat Singh (E.C-83939672) | JA/Branch Incharge in Care Taking Branch (NW), Rohini Courts, Delhi. | JA in Copying Agency (NW), Rohini Courts, Delhi. |

Notes:

1. Sh. Kamal Kishore S/o Sh. Bhagwant Prasad, JA (EC-65379671) is hereby directed to perform the duty as Branch Incharge of Care Taking Branch (NW), Rohini Courts, Delhi with immediate effect.
2. Transferred official(s) shall handover the charge of all the records in their custody alongwith the computer Hardware & other peripherals, non-consumable stationery articles, if any, before relinquishing their duties at transferor stations.
3. Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

(VIRENDER KUMAR BANSAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Admn.II/NW/RC/2025/ 12412-12440

Date 03/05/2025

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-II (Central), Tis Hazari Courts, Delhi.
5. The Sr. A.O.(J)/A.O.(J), North-West District, Rohini Courts, Delhi.
6. The Record Officer, North-West, Rohini Courts, Delhi.
7. The Dealing Official, Personal File, Administration Branch-II (Central), Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
10. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
11. Personal Office of the undersigned.
12. The Facilitation Centre, Rohini Courts, Delhi.
13. The ALIO, Library Branch, Rohini Courts, Delhi.
14. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
15. The official(s) concerned.
16. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-II (North-West), Rohini Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI